

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.979
TO BE ANSWERED ON 22-07-2022**

PRAVASI BHARATIYA BIMA YOJANA

979. DR. SANJEEV KUMAR SINGARI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the salient features of the Pravasi Bharatiya Bima Yojana (PBBY) along with the details of emigrants covered under this yojana since its inception, country-wise;
- (b) the details including amount of the claims settled till date under PBBY, country-wise; and
- (c) the details of categories of jobs under Section 2 (0) of Emigration Act to which insurance under the scheme is provided ?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[SHRI V. MURALEEDHARAN]

The para-wise reply of the question is as under:

(a) Pravasi Bharatiya Bima Yojana (PBBY) is a mandatory insurance scheme for all Emigration Check Required (ECR) category workers going to ECR countries. The scheme provides an insurance cover of 10 Lakhs in case of accidental death or permanent disability and a few other benefits at a nominal insurance premium of Rs. 275 and Rs. 375 for a period of two and three years, respectively. The Scheme, initially launched in 2003, has been amended from time to time with the overarching objective of expanding the benefits for emigrant workers.

The revised scheme PBBY, 2017, operational w.e.f. August 1, 2017, has made settlement of claims simpler for the benefit of our workers and is aimed at ensuring expeditious settlement of claims. The salient features of PBBY, 2017 are as follows:

- (i) The insured person is covered for a sum of Rs.10 lakhs in the event of accidental death or permanent disability irrespective of change of employer, employee's location and place of work.
- (ii) Acceptance by insurance companies of certification of accidental death/permanent disability by Indian Missions/Posts abroad.
- (iii) Facility for online renewal and copy of insurance policy is to be made available to the nominee(s).

The available country wise data from 2014 to 30.06.22 is placed at Annexure-I.

(b) The detail of number of claims settled and amount of claims settled is available at Annexure-II.

(c) The detail of categories of jobs under Section 2 (0) of Emigration Act to which insurance under the scheme is provided is as under:

- i. Any unskilled work, including any form of industrial or agricultural labour;
- ii. Any domestic service;
- iii. Any service, not being a service in a managerial capacity, in any hotel, restaurant, tea-house or other place of public resort;
- iv. Work as a driver of a truck or other vehicle, mechanic, technician or skilled labourer or artisan;
- v. Work as an office assistant or accountant or typist or stenographer or salesman, or nurse or operator of any machine;
- vi. Work in connection with, or for the purposes of, any cinema, exhibition or entertainment.

Annexure-I

Country-wise and Calendar Year-wise details of Emigration Clearance /Policy Issued

Sl.No	Year	2014	2015	2016	2017	2018	2019	2020	2021	2022 up to till June, 2022
	Country									
1	United Arab Emirates	224043	225718	163716	149962	103720	79069	19764	12080	15574
2	Kingdom of Saudi Arabia	330002	308380	165355	78611	65542	169948	48523	36331	102727
3	Kuwait	80420	66579	72384	56380	52245	47044	8387	11085	35038
4	Qatar	75997	59384	30619	24759	32492	33419	9337	52461	13392
5	Oman	51319	85054	63236	53332	32316	29575	8020	21066	18139
6	Bahrain	14207	15623	11964	11516	8522	10617	4542	6828	6103
7	Malaysia	22927	20908	10604	14002	15645	10922	2500	37	1249
8	Jordan	2133	2047	2742	2341	1681	4074	299	2551	1698
9	Iraq	3054	1	0	0	0	316	1301	4294	1625
10	Afghanistan	127	70	0	0	0	5	0	0	0
11	Indonesia	29	6	1	10	10		1	0	1
12	Thailand	53	10	1	0	6	27	17	3	1
13	Lebanon	313	341	316	110	100	173	23	61	133
14	Sudan	255	29	0	1	0	0	0	0	0
15	Syria	0	1	0	0	0	0	0	0	0
16	Yemen	4	1	0	0	0	0	0	0	0
17	Libya	122	0	0	0	0	0	0	0	0
18	South Sudan	0	0	0	0	0	0	0	1	1
19	Poland	0	0	0	0	0	0	0	1	0
20	Serbia	0	0	0	0	0	0	0	1	0
21	United Kingdom	0	0	0	0	0	0	0	1	0
22	Tanzania	0	0	0	0	0	0	0	1	0
23	Sri Lanka	0	0	0	0	0	0	0	0	6
24	United States of America	0	0	0	0	0	0	0	0	2
25	Australia	0	0	0	0	0	0	0	1	0
26	Czech Republic	0	0	0	0	0	0	0	1	0
27	Democratic Republic of Congo	0	0	0	0	0	0	0	1	0
	Total	805005	784152	520938	391024	312279	385189	102714	146805	195689

PBBY Data From 2014 Upto 30th June, 2022

Sl. No.	Details Required	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022 (1 April 2022-30 June, 2022)	Total
1	Number of claims settled	336	221	109	89	81	35	38	44	3	956
2	Amount of claims settled (In Crores)	20.55	18.73	10.5	8.16	7.55	3.1	3.42	2.96	0.3	75.27
